

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DIRECTORATE GENERAL OF FOREIGN TRADE
VANIJYA BHAWAN, NEW DELHI
(IMPORT CELL)

CORRIGENDUM

To the Minutes of EFC Meeting No. 1/AM26 dated 23.04.2025

The File No. at Sl. No. 134 in respect of AIRPORTS AUTHORITY OF INDIA may
be read as **HQRXIMLAPPLY00000359AM26** instead of
HQRXIMLAPPLY00007301AM25.

2. This issues with the approval of the Competent Authority.



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